HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CrlM No. 1554/2019 In Bail App. No. 206/2019

Hem Raj

...Applicant(s)

Through: - Mr. Asheesh Singh Kotwal, Advocate.

V/S

UT of J&K and another

...Non-applicant(s)

Through: - Mr. Rajesh Thappa, Dy. A.G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Final opportunity is granted to learned counsel for the respondents to file objections.

List on 25.05.2020.

(PUNEET GUPTA)
JUDGE

Jammu 06.05.2020 Tarun